

and LPG distributorships found indulging in malpractices in the country during 1995, are given in the Statement attached.

(b) One retail outlet dealership in Gujarat and three LPG distributorships (one each in Gujarat, Karnataka and Andhra Pradesh) were terminated during the said period.

Actions such as suspension of sales, issue of warning letters suspension of selling licences by the district authorities, imposition of penalties, etc. were taken against the other defaulting dealers/distributors.

STATEMENT

State-wise Details of Petrol/Diesel Retail Outlets and LPG Distributors found indulging in Malpractices in the country

State/Ut.	Number of Retail Outlets found indulging in Malpractices	Number of LPG Distributorships Indulging in Malpractices
Andhra Pradesh	15	38
Assam	1	3
Bihar	10	22
Goa	1	1
Gujarat	71	33
Haryana	25	17
Himachal Pradesh	1	1
Jammu & Kashmir	—	2
Karnataka	14	14
Kerala	4	11
Madhya Pradesh	19	30
Maharashtra	35	41
Orissa	9	5
Punjab	48	19
Rajasthan	66	19
Sikkim	—	1
Tamil Nadu	12	8
Tripura	—	1
Uttar Pradesh	80	105
West Bengal	14	15
Chandigarh	—	6
Delhi	31	31

Freedom to Vigilance Departments of Government Undertakings

5185. SHRIMATI MEIRA KUMAR : Will the PRIME MINISTER be pleased to state :

(a) whether the Vigilance Departments of the Companies, Corporations and other Government Undertakings are under the administrative control of their respective Managing Directors; and

(b) whether they are required to investigate cases of corrupt practices of their superior officers and to report to the ministries concerned and the Central Vigilance Commission ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) Yes, Madam.

The Chief Vigilance Officers in the Public Sector Undertakings, generally report to the Head of the Organisation.

(b) The Primary responsibility for the maintenance of purity, integrity and efficiency in his Organisation vests in the Secretary of the Ministry of the Head of the Department/Organisation. The Chief Vigilance Officers in these Organisations act as the special assistant to the Head of the Organisation in all matters pertaining to vigilance and provide a link between their Ministries/Departments/Organisations and the Central Vigilance Commission.

[Translation]

Drinking Water Supply

5186. SHRI JAI PRAKASH AGARWAL : Will the PRIME MINISTER be pleased to state :

(a) the steps being taken to improve the drinking water supply in several areas of the National Capital Territory of Delhi;

(b) whether financial assistance from the World Bank and other foreign institutions/organizations is also being extended to the Government of Delhi for this purpose; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) The following steps have been taken by the Delhi Water Supply & Sewage Disposal Undertaking to improve the drinking water supply to the residents of Delhi :—